

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.138/252/HDB/2017
NAME OF THE COMPANY	BD Ventures Pvt Ltd & (2) others
NAME OF THE APPLICANT(S)	BD Ventures Pvt Ltd & (2) others
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. R. Raghurardan Ras	-Advocali	99666 22805	13/2

Counsel for Respondent(s):

Name of the	Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri G. Bhupesh, Learned Counsel for the Petitioner.

Post the case on 22.11.2017.

Member (T)

Member (J)